

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 310 of 2013 &
IA-403 of 2013**

Dated : 26th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Gayatri Sugar Ltd. Appellant(s)
Versus
Andhra Pradesh Northern Power
Distribution Co. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

**Counsel for the Respondent(s) : Proxy counsel for
Mr. P. Shiva Rao**

ORDER

It is submitted by the learned counsel for the Respondent that the very same issue has been raised in other Appeal No. 247 of 2013, which has already been heard and the Judgment reserved.

The learned counsel for the Appellant seeks time to verify the same.

Post the matter on **02.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt